attacked the Houses of three Indian nationals, and committed dacoity in Village Gongar approximately 150 yards from the border. In this incident, two Indian nationals were killed and tw_0 were injured.

(b) and (c) O_n hearing the sound of fifing, BSF patrol rushed to the place of incident, but by that time, dacoits escaped to Bangladesh taking advantage of the darkness. To prevent such incidents, the Border Out posts have been strengthened and all BSF units have been alerted and patrolling In the area has been intensified.]

परमाणु पनडुब्बियों के लिए सोवियत संघ की पेशकश

1127. श्री नागेश्वर प्रसाद शाही: क्या रक्षा मंत्री यह बताने की कृषा करेंगे कि:

(क) क्या यह सच है कि सोवियत संघ ने भारत को परमाणु पनडुब्वियां बेचने तथां परमाणु पनडुब्वियों का निर्माण करने का एक संयंत्र भारत में स्थापित करने की पेशकश की है तथा इसफे लिए प्रौद्योगिकी उपलब्ध कराने का भी ग्राश्वासन दिया है ; ग्रौर

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

tCU.S.S.R. offer for nuclear Submarines

1127. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the USSR Hav_e offered to sell nuclear submarines to India and to set up a plant to manufacture nuclear submarines in India and also assured to provide technology for the same; and

(b) if so, what are the details in this regard?]

t[] English translation.

to Questions

रक्षा मंत्रालय तथा प्रधान मंत्री के प्रभाराधीन विभागों में राज्य मंत्री (श्री सी॰ पी॰ एन॰ सिंह): (क) जी नहीं।

(ख) प्रश्न नहीं उठता ।

t[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.]

कर्णाटक सरकार द्वारा लोक क्रायुक्त के पद का समाप्त किया जाना

1128. श्री नागेश्वर प्रसाद शाही : क्यागृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कर्णाटक सरकार ने राज्य में लोक क्रायुक्त का पद समाप्त कर दिया है ; क्रौर

(ख) यदि हों, तो इस सम्बन्ध में गेन्द्रीय सरकार की नीति क्या है ?

t [Abolition of office of Lok Ayukta by Karnataka Government

1128. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister oi HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Karnataka Government have abolished the office of Lok Ayukta in that State; and

(b) if so, what is the Central Go vernment'a policy in this regard?]

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी॰ वेंकटसुब्बय्या): (क) जी हां, श्रीमान। किन्तु राज्य सरकार ने सूचित किया है कि बह राज्य सतर्कता ग्रायोग की नियुक्ति के प्रश्न पर विचार कर रही है ?

116

(ख) यह मामला मुख्यतया राज्य सरकार से संबंधित है ।

f[THE MINISTER OF STATE IN THE MINISTRY OF HOMg AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): ca) "*es, Sir. However, State Government have reported that the question of appointing a State Vigilance Commissioner is under their consideration.

(b) The matter is primarily the concer.i of the State Government.]

बोः एच०्ई०एलः में उत्पादन

1129. भी नागेश्वर प्रसाद शाही : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वी० एच० ई० एल० का उत्पादन निर्धारित लक्ष्य से कम है; और

(ख) यदि हां, तो वर्तमान उत्पादन निर्धारित लक्ष्य से कितना कम है क्रौर इसके क्या कारण हैं ?

t [Production in BHEL

1129. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of INDUS-TRY b_e pleased to state:

(a) whether it is a fact that the production in BHEL js below target; and

(to) if so; to what extent th_e production is less than the target at present alongwith th_e reasons therefor?]

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना): (क) आशाहै कि समूची कम्पनी के लिए 701 करोड़ रु० का निर्धारित उत्पादन लक्ष्य बी०एच० ई०एल० 1979-80 में प्राप्त कर लेगा।

(ख) प्रश्न हो नहीं उठता ।

t[] English translation.

t[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) It is expected that the targetted production of Rs. 701 crores for the Company as a whole will be achieved oy BHEL during 1979-80.

(b) Does not arise.]

Press report regarding industrialisation of Bombay

1130. SHRI S. K. VATSHAMPA-YEN: Will the Minister of INDUSTRY b_e pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in the *Times of India at* 15th February ,1980, containing a speech reported to have been made by Shri Chimbulkar, Mayor of Bombay, at Delhi suggesting that there should be no further industrialisation of Bombay in view of the increase of pollution; and

(b) if so, what action Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Government generally will not permit any increase in industrial activity In metropolitan and urban areas, nor will Government permit pollution or increase in pollution levels, in contravention of laws operative in this regard.

National Register of Citizens in India

1131. SHRI AJIT KUMAR SHARMA; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether there is a National Register of Citizens in India;

(b) il not, whether steps have been taken to compile such a Register;